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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 3913/2020 & CM APPLs. 13989-91/2020
ABDUL KALAM (MINOR) ... Petitioner
Through Mr. Nipun Arora, Adv.
versus
GOVT. OF NCT OF DELHI & ANR. ... Respondents
Through Mr. Naushad Ahmed Khan, ASC for
GNCTD/R-1.

CORAM:
HON'BLE MR. JUSTICE JAYANT NATH

ORDER
% **03.07.2020**

This hearing is conducted through video-conferencing.

CM APPLs. 13990-91/2020(*exemption*)

Allowed subject to all just exceptions.

W.P.(C) 3913/2020 & CM APPL. 13989/2020

Issue notice. Learned counsel for respondent No.1 accepts notice.
Notice be also issued to respondent No.2, returnable for 23.07.2020.

In the meantime, respondent No.2 will keep one seat vacant in Class-
1. The petitioner is also permitted to serve respondent No.2 through e-mail.

JAYANT NATH, J.

JULY 03, 2020/st